

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 335 of 2000

Monday, this the 13th day of August, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. V. Gangadharan,  
S/o K. Velayudhan,  
Ganga Nivas, Vayal Kara,  
Kunnuvara PO, Alwaye. ....Applicant

[By Advocate Mr. A.G. Prakash (not present)]

Versus

1. The Senior Divisional Personnel Officer,  
Southern Railway, Trivandrum.  
2. The Southern Divisional Accounts Officer,  
Southern Railway, Trivandrum.  
3. Union of India represented by  
Secretary to Ministry of Railways,  
New Delhi. ....Respondents

[By Advocate Mrs. Sumathi Dandapani]

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

None for the applicant.

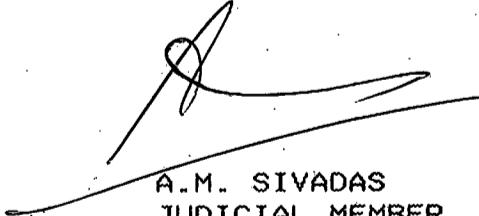
2. Accordingly, the Original Application is dismissed for  
default. No costs.

Monday, this the 13th day of August, 2001.



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

ak.



A.M. SIVADAS  
JUDICIAL MEMBER